NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2016

COMPANY APPLICATION NUMBER: CA/1/2014

NAME OF THE APPLICANT(S)

: Dr. MAM Ramaswamy Chetiar of Chettinad

Charitable Trust

NAME OF THE RESPONDENT(S)

: M/s Chettinad Coal Washeries Private Limited

UNDER SECTION

: 74(1) read with 73(4) of the Companies Act, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Pancerathan P. JAWAHAPLAC

Adu Ju Dupondent

M/S Grupta & Ran Connel for Deputient

ORDER

Shri C Kathirudayan, proxy representing counsel for applicant in CA 1/2016 present. Shri R Jawaharlal, counsel for Respondent company present. Proxy counsel for applicant undertakes to file change of vakalat with the consent of the previous counsel on record and also sought time to file rejoinder in CA 1/2017. Time enlarged at request. Put up on 02.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)